

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 81 OF 2017 &  
IA NO. 19 OF 2017**

**Dated: 24<sup>th</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**NHPC Ltd.**

**...Appellant(s)**

**Vs.**

**Power Grid Corporation of India Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Rajiv Shankar Dvivedi

Counsel for the Respondent(s)

:

Ms. Poorva Saigal  
Mr. Shubham Arya for R.1  
Ms. Suparna Srivastava for R.2  
Mr. Sethu Ramalingam for R.4

**ORDER**

List the matter on **01.08.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt